

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1597

ANSWERED ON:03.05.2016

15th National Para Athletic Meet

Biju Shri Parayamparanbil Kuttappan;Teacher Smt. P.K.Sreemathi

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of funds allocated to conduct 15th National Para Athletic championship held in Ghaziabad;
- (b) whether the Government is aware that over 600 disabled athletes who participated in the Championship were lodged in partially constructed unfurnished building without functional toilets and drinking water facility; and
- (c) if so, the details thereof and the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI SARBANANDA SONOWAL)

(a) Sports Authority of India (SAI) had approved Rs.2 lakh as per the norms under the 'Scheme of Assistance to National Sports Federations' on reimbursement basis for the 15th National Para-Athletic championship held in Ghaziabad. But no bills/vouchers have been submitted by the Paralympic Committee of India (PCI). Hence, the amount could not be released to PCI.

(b) Yes, Madam, a report to that effect was brought to the notice of Government.

(c) Madam, promotion and development of various discipline of sports including organizing National/International championships in India is the responsibility of the National Sports Federations (NSFs). PCI which was a recognized NSF had conducted the 15th National Para Athletic Championship, 2015 at Ghaziabad from 20th to 22nd March, 2015. The Federation came under sharp criticism from media etc due to poor conduct of the games in all aspects viz. logistics, technical, administrative, etc including hapless condition of the national athletes.

Sports Authority of India (SAI) had conducted an enquiry which showed that there had been a total lack of planning in conceptualization and conduct of a prestigious event like National Para Athletic Championship on the part of PCI officials. The Government subsequently suspended PCI.

The Ministry has issued guidelines dated 23-04-2015 to all NSFs to ensure compliance of the same for proper conduct of championships/tournaments.
